

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.405/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company		Kishore kejiwal & Anr -Vs- Gold Silver Arts Pvt Ltd & Ors	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr. Tishnu Chowdhury
2) Mr. Rishab Banerjee
3) Mr. Saunak Mitra
4) Mr. S. G. Mukherjee
5) Mr. Rahul Singh
6) Advocate
7) Mr. Sankar Das
- Adv for Respondent 1, 3 & 4
- Adv. for Respondent No. 2

Rahul
3/11/17

Adv
3/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Ld. Counsel for the respondents made a request that further time may be given for filing reply. Prayer is allowed. 7 days' time is granted for filing reply with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on 11/12/2017.

Interim order passed earlier shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)